

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**RAJYA SABHA**  
**QUESTION NO 10.12.2009**  
**ANSWERED ON**

**DEMAND TO EXTEND SC STATUS TO DALIT MUSLIMS AND DALIT CHRISTIANS .**

2412

Shri Ali Anwar Ansari

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :-

(a) whether a large number of MPs, leaders and Chief Ministers across the party line have urged the Prime Minister to extend Scheduled Caste (SC) status to Dalit Muslims and Dalit Christians;

(b) if so, the details thereof;

(c) the steps taken to extend SC status to Dalit Muslims and Dalit Christians;

(d) whether Government is planning to introduce a Bill for extending Scheduled Castes status to dalit Muslims during winter Session of Parliament; and

(e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(D. NAPOLEON)

(a) & (b): Requests have been received for Scheduled Caste status for converts to Christianity and Islam, who originally belonged to castes specified as Scheduled Castes.

(c) to (e): The matter is sub-judice.